

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR
Original Application No. 230 of 2003

Jabalpur, this the 18th day of August, 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman(Judicial)
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

Smt. Nisha Dixit wife of Shri Girish
Kumar Dixit, aged about 48 years,
Primary Teacher, Kendriya Vidyalaya,
A.F.S, Maharajpur, Gwalior
R/o 2-D, Hariom Colony,
Murar, Gwalior.

APPLICANT

(By Advocate - Dr. R.K. Gupta)

VERSUS

1. Union of India,
Through-Secretary,
Ministry of Human Resource
Development, New Delhi.
2. Commissioner,
Kendriya Vidyalaya Sangathan,
Shaheed Jeet Singh Marg,
New Delhi.
3. Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Regional Officer (Bhopal Region),
Bhopal.
4. Principal,
Kendriya Vidyalaya No.2,
Air Force Station, Maharajpur,
Gwalior, (M.P.)

RESPONDENTS

(By Advocate - Shri S.P. Pathak holding brief of
Shri M.K. Verma who is adjusted today)

O R D E R (ORAL)

By D.C. Verma, Vice Chairman(Judicial) -

The learned counsel for the applicant stated at the Bar that in view of the averments made in paragraph 8 of the reply filed by the respondents " that the applicant has neither been declared surplus nor she has been

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transferred to any other Kendriya Vidyalaya on redeployment", he wants to withdraw the original Application. It is ordered accordingly. Original Application is dismissed as withdrawn.

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(Anand Kumar Bhatt)
Administrative Member

D. C. Verma
(D.C. Verma)
vice Chairman(Judicial)

"SA"

पृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....
पतिविवरि कामये दिनः—

(1) सचिव, उच्च न्यायालय वार उच्चतमो न्यायालय, जबलपुर
(2) जाक्षिक श्री/श्रीमती/न्यु के कामयाल
(3) प्रस्तरी श्री/श्रीमती/न्यु के कामयाल
(4) लंगपत्तन, वेप्रा., जबलपुर न्यायालय

सम्बन्ध एवं आक्षयक कार्यवाही द्वेष

1/9/03
Dr. A.K. Gupta, Adv
S. S. Pathak, Adv
9.9.03
Dr. K. Verma